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Title: Introduction of the Competition (Amendment) Bill, 2012.

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS (SHRI SACHIN PILOT): I beg to move for leave to introduce a Bill further to amend the Competition Act, 2002.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Competition Act, 2002."

*The motion was adopted.*

SHRI SACHIN PILOT: I introduce the Bill.

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